

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1345/ND/2019

In the matter of :
Nextgen Procon (P) Limited

.. PETITIONER

SECTION
Under Section 59 IBC Code, 2016

Order delivered on 21.8.2019

Coram :
Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Rajesh, Advocate
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned
to 26.8.2019 due to paucity of time.

- Sd-

Surjit

- Sd-

Surjit
Court Officer